

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. MANOJ JAIN

Petition(s) for Special Leave to Appeal (C) No(s). 5241/2015

GAON SABHA CHAUBEPUR

Petitioner(s)

VERSUS

CHHOTE LAL @ CHHATTOO RAM (DEAD) . & ORS.

Respondent(s)

Date : 30-08-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rakesh Uttamchandra Upadhyay, AOR
Mr. Amar Deep Sharma, Adv.
Ms. Aarti Upadhyay, Adv.

For Respondent(s)

Mr. Naresh Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Fresh steps for the service of notice by usual mode to respondent No.6 shall be taken by the learned counsel for the petitioner within a period of two weeks. Dasti in addition is permitted to be served.

List again on 24.10.2018.

MANOJ JAIN
Registrar